

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.


(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 28th July, 2017.

No. LR (A) 32/92/Pt.III/442- In partial modification of Notification No. LR (A) 39/92/Pt.III/405 dt. 23.05.2017 and in exercise of the powers conferred under sub-section (1) of Section 32 of the Protection of Children from Sexual Offences Act, 2012 and on recommendation of the District Magistrate in consultation with the concerned District & Sessions Judge, the Governor of Meghalaya is pleased to appoint Smti. Susanna K. Nongrum, Advocate for Ribhoi District, Nongpoh as the Special Public Prosecutor for the purpose of the aforesaid Act with immediate effect and until further orders.

The term of appointment of Shri Sudip Paul Chaudhury as Special Public Prosecutor under the aforesaid Act vide notification referred to above shall deem to be de-notified.


Under Secretary to the Government of Meghalaya,
Law Department.

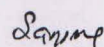
Memo No. LR (A) 32/92/Pt.III/442-A,

Dated Shillong, the 28th July, 2017.

Copy forwarded to: -

1. The Advocate General/Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong - 793001.
2. The Deputy Commissioner, Ribhoi District, Nongpoh.
3. The District & Sessions Judge, Ribhoi District, Nongpoh.
4. The Accountant General (A & E), Meghalaya, Shillong - 793001. The above Public Prosecutor shall be entitled to fees for appearance, etc as laid down in No. LR (B) 15/2002/Pt./102 dt. 02.02.2009 (as amended).
5. The Director General of Police, Meghalaya, Shillong.
6. The Superintendent of Police, Ribhoi District, Nongpoh.
7. The Advocate concerned. Charge Report of assuming charge as Special Public Prosecutor may be sent to this Department and her contact No. should also be furnished.
8. The Secretary, Meghalaya High Court Bar Association.
9. The Secretary, Nongpoh Bar Association.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. Shri Sudip Paul Chaudhury, Nongpoh for information.
12. DIPR, Shillong.
13. Treasury Officer, Nongpoh.
14. Law (B) Department.
15. NIC of the concerned District.
16. DEO, Law Department.
17. Guard file.

By order etc.,



(S.K. Sangma)

Under Secretary to the Government of Meghalaya,
Law Department.